

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 7
IA No. 3340/ND/2021
IB-394/(ND)/2019

IN THE MATTER OF:

Fine Group Corporation Ltd.
Vs.
Lemon Electronics Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 04.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/RP

:Mr. Abhishek Anand

Mr. Viren Sharma

For the Respondent

:

ORDER

IA No. 3340/ND/2021:

This is a progress report filed by the RP being the member of the Monitoring Committee with respect to implementation of the Resolution Plan alongwith copy of forensic audit report. The same is taken on record with all just exceptions. Place the file with the main file for further reference.

IA is disposed of.

Learned Counsel states that in the said report, the RP sought some relief against ICICI Bank. Learned Counsel seeks liberty to file appropriate application.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)